

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH**  
**COURT-II**

10. TCP 33/2011

**CORAM: SHRI H.P. CHATURVEDI, HON'BLE MEMBER (J)**  
**SHRI RAVIKUMAR DURAISAMY, HON'BLE MEMBER (T)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 04.02.2021**

**NAME OF THE PARTIES: - Sanjay Suryaprakash Mehta**  
**V/s**  
**SKG Consultants & Engineering Pvt. Ltd**

**Section: 397-398 of Companies Act, 1956**

---

**ORDER**

The matter is taken up through Virtual Hearing (VC). Ld. Advocate Ms. Anjali Patel appeared for the Petitioner and she submitted that pleadings are completed in this matter and may be listed for final hearing. List the matter on **09.03.2021** at **2:30 P.M.**

**Sd/-**  
**RAVIKUMAR DURAISAMY**  
**Member (Technical)**

**Sd/-**  
**H.P. CHATURVEDI**  
**Member (Judicial)**

Dated this the 04<sup>th</sup> day of February, 2021  
Sushil